CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

KAMALAKSHI FINANCE CORPORATION LIMITED

Registered Off.: Tanna House, II Floor, II-A Nathalal Parekh Marg, Colaba, Mumbai - 400039, Maharashtra, India.
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This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Vector Viniyog Private Limited (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Kamalakshi Finance Corporation Limited (the 'Target Company' or 'KFCL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum should be read in conjunction with the original Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Navshakti (Marathi-Mumbai Edition) on June 11, 2012 (Monday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	June 04, 2012	Monday	June 04, 2012	Monday
Date of Detailed Public Statement	June 11, 2012	Monday	June 11, 2012	Monday
Date by which Draft Letter of Offer was filed with the SEBI	June 18, 2012	Monday	June 18, 2012	Monday
Last date for a Competitive Bid	July 02, 2012	Monday	July 02, 2012	Monday
Date of receipt of the comments on Draft Letter of Offer from SEBI	July 09, 2012	Monday	July 05, 2012	Thursday
Identified Date	July 11, 2012	Wednesday	July 09, 2012	Monday
Date by which Letter of Offer will be dispatched to the Shareholders	July 18, 2012	Wednesday	July 16, 2012	Monday
Last date for Revising the Offer Price	July 19, 2012	Thursday	July 17, 2012	Tuesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of KFCL	July 20, 2012	Friday	July 18, 2012	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	July 24, 2012	Tuesday	July 20, 2012	Friday
Date of opening of the Tendering Period	July 25, 2012	Wednesday	July 23, 2012	Monday
Date of closing of the Tendering Period	August 07, 2012	Tuesday	August 03, 2012	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	August 23, 2012	Thursday	August 21, 2012	Tuesday

All the other terms and conditions remain unchanged.

The Acquirer & its Directors accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to DPS will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
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Date: July 09, 2012
Place: Mumbai

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